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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 7471/2010 & CM APPL Nos.41369/2017, 18927/2018,  
37259/2018, 2277/2019  
SUKESH CHAND GUPTA

..... Petitioner

Through : Mr.Kirti Uppal, Sr Advocate with  
Mr.Shikhar Sama, Advocate.

versus

NEW DELHI MUNICIPAL COUNCIL

..... Respondent

Through : Ms.Malvika Trivedi, ASC and  
Mr.Mayank Garg, Advocate.

**CORAM:**

**HON'BLE MR. JUSTICE YOGESH KHANNA**

**ORDER**

% **07.03.2019**

List along with W.P.(C) 1941/2019 on 29.03.2019 at 02.15PM.

Interim orders to continue.

**YOGESH KHANNA, J.**

**MARCH 07, 2019**

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